

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
CA(CAA)/66(AHM)2022

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Famy Life Science Private Limited
Famy Pharma Private Limited

.....Applicant

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List high on board on 14.02.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)